

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.616/2020

KALRA HOSPITAL SRCNC PVT LTD

Plaintiff

Versus

RAKESH KUMAR GAUR

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:09/09/2020

Present: - Sh. Ajit Kumar Singh, counsel for plaintiff.

File is not available as the matter was filed physically.

At request, put up for consideration on 11/09/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.09/09/2020